

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

Notification,
Jammu, the 30th March, 2020

SO 83 :- In exercise of the powers conferred by sub-section (1) of Section 3 of the Private Security Agencies (Regulation) Act, 2005 and in supersession of Notification SRO-415 dated 14th of October, 2017, the Government hereby designate Dr. Ghulam Mohi-ud-Din, Special Secretary to Government, Home Department, as the Controlling Authority for the purposes of said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS

Principal Secretary to the Government,
Home Department

No: Home/89/2005/ISA-III

Dated: **03** .03.2020

Copy to:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
2. Director General of Police, J&K, Jammu.
3. All Administrative Secretaries to the Government.
4. Secretary to Government, Department of Law Justice & Parliamentary Affairs.
5. Director Information, J&K.
6. Dr. Ghulam Mohi-ud-Din, Special Secretary to Government, Home Department.
7. Director, Archives, Archacology and Museums, J&K, Jammu.
8. General Manager, Government Press, Jammu.
9. Private Secretary to the Chief Secretary, J&K.
10. Private Secretary to Principal Secretary to the Government, Home Department.
11. Incharge Website, Home Department.
12. SO/Stock file.

Copy also to the

1. Joint Secretary (J&K), Ministry of Home Affairs,, Government of India, New Delhi.

(Umesh Sharma)

Under Secretary to the Government
Home Department